

**ORISSA HIGH COURT****FILING REPORT AS ON :23/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0005800/2023	DAMADAR KHARA VS STATE OF ODISHA	SURYAKANTA DASH VS	CHITRAKONDA /142 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000163/2022
2	BLAPL/0005801/2023	PADMA RANJIKAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /26 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur ) GR/0000367/2023
3	BLAPL/0005802/2023	MANISH JAYAPURIA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /125 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000898/2023
4	BLAPL/0005803/2023	RAM CHANDRA MAJHI @ RAMACHANDRA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /79 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000038/2023
5	BLAPL/0005804/2023	MANOJ BEHERA @ MANU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /6 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000023/2023
6	BLAPL/0005805/2023	RABINDRA LENKA @ MANGU VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /238 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000232/2023
7	BLAPL/0005806/2023	HADAPA SHIVA@EDAGALA SHIVA@H.SIVA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /72 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000102/2022
8	BLAPL/0005807/2023	BANTY @ BANTI BARIK VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /238 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000232/2023
9	BLAPL/0005808/2023	SAGAR KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 DISTRICT AND SESSIONS JUDGE,GAJAPATI(Gajapati ) 2(A)CC/0000012/2023
10	BLAPL/0005809/2023	RUNA @ DASAMI SABAR VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	DEOGARH /795 /2022 A.D.J.,DEOGARH(Debagarh ) ST/0000003/2023
11	BLAPL/0005810/2023	DEEPAK PRASAD JENA VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /238 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000232/2023

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12	BLAPL/0005811/2023	SK. ASPAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /283 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000036/2023
13	BLAPL/0005812/2023	KAMLU PANGI VS STATE OF ODISHA	SURYAKANTA DASH VS	NANDAPUR /121 /2022 JMFC, SEMILIGUDA(Koraput) GR/0000329/2022
14	BLAPL/0005813/2023	LILI NAHAK VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /229 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000224/2023
15	BLAPL/0005814/2023	SANJAYA KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /197 /2023 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000006/2023
16	BLAPL/0005815/2023	SACHIN SONI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /128 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000901/2023
17	BLAPL/0005816/2023	SACHIN SONI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /125 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000898/2023
18	BLAPL/0005817/2023	KESHAB BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /114 /2023 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000144/2023
19	BLAPL/0005818/2023	LELIA RANJIKAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /26 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur ) GR/0000367/2023
20	BLAPL/0005819/2023	JITUN POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /197 /2023 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000006/2023
21	BLAPL/0005820/2023	ROHIT KUMAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	CHATRAPUR /59 /2019 SPL.JUDGE, CHATRAPUR (GANJAM)(Ganjam) Spl/0000014/2019
22	BLAPL/0005821/2023	JUDHISTI SHETTY @ JUDHISTHIRA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /39 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000139/2023
23	BLAPL/0005822/2023	BINOD GOUDA	SURYAKANTA DWIBEDI	/ /0

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		VS	VS	SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)
24	BLAPL/0005823/2023	STATE OF ODISHA KALIA @ RAKESH JENA	DHANANJAYA NAYAK	2(A)CC/0000013/2023 BAISINGA /302 /2021
		VS	VS	2ND ADDL.DIST.JUDGE,BARIPADA(Mayurbhanj)
25	BLAPL/0005824/2023	STATE OF ODISHA LALU NAG	SURYAKANTA DASH	ST/0000252/2021 CHITRAKONDA /142 /2022
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri )
26	BLAPL/0005825/2023	STATE OF ODISHA NANDAN BEHERA	JYOTIRMAYA SAHOO	Spl/0000163/2022 DIGAPAHANDI /158 /2023
		VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
27	BLAPL/0005826/2023	STATE OF ODISHA KISAN NAYAK	SUSHANTA KUMAR SAMANTARAY	GR/0000844/2023 BADAMBADI /141 /2019
		VS	VS	DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
28	BLAPL/0005827/2023	STATE OF ODISHA ISAK NAYAK	SURYAKANTA DWIBEDI	ST/0000017/2021 BALLIGUDA /96 /2023
		VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal)
29	BLAPL/0005828/2023	STATE OF ODISHA RAUTA DIGAL	SURYA KANTA DWIBEDI	Spl/0000042/2023 / /0
		VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal)
30	BLAPL/0005829/2023	STATE OF ODISHA MANDHAR HARIJAN	RAJIB LOCHAN PATTNAIK	2(A)CC/0000016/2023 TENTULIKHUNTI /194 /2022
		VS	VS	C.J.M.,NAWARANGPUR(Nabarangapur )
31	BLAPL/0005830/2023	STATE OF ODISHA KHIROD RANA	SURYAKANTA DWIBEDI	CT/0000025/2023 TITILAGARH /114 /2023
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir)
32	BLAPL/0005831/2023	STATE OF ODISHA SANTOSH SAHU	SATYABRATA PANDA	GR/0000144/2023 KANTAMAL /74 /2023
		VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh )
33	BLAPL/0005832/2023	STATE OF ODISHA SANTOSH PATRA	ARUN KUMAR MISHRA	Spl/0000115/2023 MALGODOWN /57 /2022
		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
34	BLAPL/0005833/2023	STATE OF ODISHA RAMESH CHANDRA JENA	AMULYA RATNA PANDA	Spl/0000032/2022 / /0
		VS	VS	SPL.JUDGE,BALASORE(Baleshwar)

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35	BLAPL/0005834/2023	STATE OF ODISHA PABITRA MAJHI VS	SATYABRATA PANDA VS	Spl/0000134/2023 KANTAMAL /74 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh )
36	BLAPL/0005835/2023	STATE OF ODISHA PRASANTA KUMAR JENA VS	AMULYA RATNA PANDA VS	Spl/0000115/2023 / /0 SPL.JUDGE,BALASORE(Baleshwar)
37	BLAPL/0005836/2023	STATE OF ODISHA HARSHAMAN BEHERA @ HARSHMAN BEHERA VS	SURYAKANTA DWIBEDI VS	Spl/0000134/2023 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
38	BLAPL/0005837/2023	STATE OF ODISHA ISWAR PRADHAN VS	AMITAV TRIPATHY VS	2(A)CC/0000016/2023 KHANDAPARA /136 /2019 J.M.F.C.,KHANDAPARA(Nayagarh )
39	BLAPL/0005838/2023	STATE OF ODISHA LAXMIDHAR KHILLA VS	AMULYA RATNA PANDA VS	GR/0000203/2019 NANDAPUR /25 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
40	BLAPL/0005839/2023	STATE OF ODISHA PAULUS ORAM VS	SOUAT DASH VS	TR/0000035/2023 TANGARPALI /161 /2022 ADDL.C.J.M.,ROURKELA(Sundargarh)
41	BLAPL/0005840/2023	STATE OF ODISHA SK. CHHABIBUR REHAMAN VS	AMULYA RATNA PANDA VS	ST/0000203/2022 BASTA /90 /2023 J.M.F.C.,BASTA(Baleshwar)
42	BLAPL/0005841/2023	STATE OF ODISHA DIBAKAR BISWAL VS	MIRZA TAKIR JABIR ALLI BAIG VS	CT/0000201/2023 / /0 SPECIAL COURT,CUTTACK(Cuttack)
43	BLAPL/0005842/2023	STATE OF ODISHA PRASANT BIBHAR @ PRASHANTA BIBAR VS	S.S.RAY 2 VS	2(A)CC/0000083/2023 CHANDRAPUR /23 /2023 J.M.F.C.,BISSAM CUTTACK(Rayagada )
44	BLAPL/0005843/2023	STATE OF ODISHA ALLARAKHA KHAN VS	BISHNU PRASAD PRADHAN VS	GR/0000163/2023 LALBAG /20 /2016 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack)
45	BLAPL/0005844/2023	STATE OF ODISHA GHANA MURMU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ST/0000289/2016 CHANDUA /86 /2022 DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj) ST/0000067/2023

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46	BLAPL/0005845/2023	BHAGABAT PRASAD MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDRASEKHARPUR /223 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000554/2023
47	BLAPL/0005846/2023	BHADRA SINGH @ BHADRA @ BIRABHADRA SINGHSURYAKANTA DWIBEDI VS STATE OF ODISHA	VS	KHUNTA /77 /2019 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000074/2019
48	BLAPL/0005847/2023	VIJAYA VS STATE OF ODISHA	CHAKRAPANI NAHAK VS	GOPALPUR /150 /2023 ( ) //
49	BLAPL/0005848/2023	SANTOSH KUMAR PATTNAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	ASKA /226 /2022 J.M.F.C.,ASKA(Ganjam) GR/0000512/2022
50	BLAPL/0005849/2023	LAXMAN HARIJAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KOTPAD /8 /2021 A.D.J.,JEYPORE(Koraput) CT/0000021/2021
51	BLAPL/0005850/2023	ARJUN PUJARI@ARJUNA PUJARI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALLIGUDA /82 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000029/2021
52	BLAPL/0005851/2023	KUNU KANDAPAN @ KUNU KANDHAPAN VS STATE OF ODISHA	SURYA KANTA DWIBEDI VS	TENTULIKHUNTI /42 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur ) GR/0000310/2023
53	BLAPL/0005852/2023	SANTANU KUMAR PATTNAIK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	ASKA /226 /2022 J.M.F.C.,ASKA(Ganjam) GR/0000512/2022
54	BLAPL/0005853/2023	SAMUEL SABARA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000104/2022
55	BLAPL/0005854/2023	GIRIDHARI MAJHI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NAKTIDEUL /66 /2020 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) ST/0000011/2021
56	BLAPL/0005855/2023	MIR RIFAKAT ALLI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara ) TR/0000190/2023
57	BLAPL/0005856/2023	SEMA RAIKA @ SHYAM RAIKA	TUKUNA KUMAR MISHRA	MOHANA /51 /2023

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		VS	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati )
58	BLAPL/0005857/2023	STATE OF ODISHA PRASANT KUMAR NAYAK @ PRASHANT NAYAK @ <del>MANDARMA</del>		Spl/0000037/2023 BENTKAR (42 MOUZA) UPD CUTTACK /37 /2023
		VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
59	BLAPL/0005858/2023	STATE OF ODISHA CHINTU @ RAJESH MALLIK	DEEPAK KU SAHOO	GR/0000123/2023 NIKIRAI /81 /2023
		VS	VS	SPECIAL JUDGE,KENDRAPARA(Kendrapara )
60	BLAPL/0005859/2023	STATE OF ODISHA RABINARAYAN MAHARANA	ARUN KUMAR DAS (1)	Spl/0000023/2023 DHENKANAL TOWN /62 /2023
		VS	VS	SPECIAL JUDGE,DHENKANAL(Dhenkanal)
61	BLAPL/0005860/2023	STATE OF ODISHA KANHA NAIK	ARUN KUMAR DAS (1)	Spl/0000002/2023 DHENKANAL SADAR /57 /2023
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
62	BLAPL/0005861/2023	STATE OF ODISHA SOUMYARANJAN JENA @ TAPUA	JYOTIRMAY GUPTA	GR/0000113/2023 BADACHANA /182 /2015
		VS	VS	()
63	BLAPL/0005862/2023	STATE OF ODISHA RAKESH ROSHAN PRADHAN	SIDHARTHA MISHRA	// CAPITAL P.S. /274 /2023
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha )
64	BLAPL/0005863/2023	STATE OF ODISHA JIBARDHAN SUNA	SURENDRA MOHANTY	CT/0000720/2023 KHETRARAJPUR /121 /2022
		VS	VS	()
65	CMAPL/0000408/2023	STATE OF ODISHA RAMESH CHANDRA DAS	SAMBEET PATTANAYAK	// //
		VS	VS	()
66	CMP/0000592/2023	KRUSHNA CHANDRA DAS SOUBHAGYA KUMAR SWAIN	RAMDAS ACHARY	// //
		VS	VS	CIVIL JUDGE (SD),PURI(Puri)
67	CMP/0000593/2023	PANKAJINI SWAIN TARANISEN BADHEI	DWARIKA PRASAD MOHANTY	CS/0000287/2016 //
		VS	VS	A.D.J.,PADAMPUR(Bargarh )
68	CMP/0000594/2023	RAMACHANDRA SINGH DAU ANNAPURNA DAS	SAMVIT MOHANTY	Fao/0000001/2019 //
		VS	VS	DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur )

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69	CONTC/0003625/2023	RANJANA KUMARI SAHOO DAMAYANTI SAHU VS I.I.C., BARKOTE, DEOGARH	SUNIL KUMAR PANDA VS	Fao/0000001/2023 // ()
70	CONTC/0003626/2023	RAJAT KUMAR PAIKRAY VS VIR VIKRAM YADAV, IAS	ADV. VS	// ()
71	CONTC/0003627/2023	BILASINI SAHU @ BILASINI SAHOO VS VIR VIKRAM YADAV, IAS	ADV. VS	// ()
72	CONTC/0003628/2023	JAGABANDHU PRADHANI VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// ()
73	CONTC/0003629/2023	BILASINI SAHU @ BILASINI SAHOO VS VIR VIKRAM YADAV, IAS	ADV. VS	// ()
74	CONTC/0003630/2023	MUKTA PRADHANI VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// ()
75	CONTC/0003631/2023	SOMANATH BARIK VS SUSIL KUMAR LOHANI, I.A.S.	DR. JITENDRA KUMAR LENKA VS	// ()
76	CONTC/0003632/2023	BHAGABAN BEJ VS RAJESH PRADHAN, EXE. ENGINEER, RURAL WORKS DIVISION, KENDRAPARA	ADV. VS	// ()
77	CRLA/0000581/2023	S.SIMANCHAL PATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BAIDYANATHPUR /87 /2017 ()
78	CRLMA/0000172/2023	RASHMI CHOUDHURY VS STATE OF ODISHA(VIG)	ADV. VS	CUTTACK VIGILANCE /46 /2014 ()
79	CRLMC/0002443/2023	DILLIP KUMAR BEHERA VS STATE OF ODISHA	VIVEKANAND JENA VS	BASTA /61 /2014 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000068/2014

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80	CRLMC/0002444/2023	AJAY KUMAR DAS VS STATE OF ODISHA(VIG.)	PRANAB KUMAR GHOSE VS	BHUBANESWAR VIGILANCE /23 /2020 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha ) CRMC/0000019/2021
81	CRLMC/0002445/2023	SK HASMAT TULLA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	AIR FIELD P.S. /31 /2021 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000038/2021
82	CRLMC/0002446/2023	PIYUSH RANJAN PANDA VS PRAGNYA PANDA	RAJAT KUMAR PANDA VS	/ /0 S.D.J.M.,PURI(Puri) ICC/0000436/2018
83	CRLMC/0002447/2023	PIYUSH RANJAN PANDA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	MAHILA P.S.(BBSR) /20 /2021 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001179/2021
84	CRLMC/0002448/2023	BHAGYADHAR SAHOO VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	LAXMISAGAR P.S. /367 /2022 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0006296/2022
85	CRLMC/0002449/2023	TRINATH SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /106 /2018 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000217/2018
86	CRLMC/0002450/2023	MAHESWAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /288 /2014 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000632/2014
87	CRLMC/0002451/2023	JYOTI PRAKASH MOHANTY@JYOTI PRASAD MOHANTY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	CUTTACK SADAR /169 /2017 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000829/2017
88	CRLMC/0002452/2023	CHINMAYA SAHU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MADHUPATNA /83 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000252/2023
89	CRLMC/0002453/2023	TULARAM @ TULA TANDI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /129 /2022 J.M.F.C,KOMNA(Nuapada ) CT/0000129/2022
90	CRLMC/0002454/2023	BASANTI SAHOO VS KASHINATH SAHOO	ASHOK KUMAR SARANGI VS	/ /0 3RD ADJ,CUTTACK(Cuttack) CRREV/0000002/2023
91	CRLMP/0001042/2023	LAXMIPRIYA MAHARANA	NIHAR RANJAN OJHA	KHARABEL NAGAR P.S. /121 /2023

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		VS	VS	()
92	CRLMP/0001043/2023	STATE OF ODISHA PRITAM ROSHAN MAHAPATRA	AMLAN SHAKTI PAUL	// /0
		VS	VS	()
93	CRLMP/0001044/2023	STATE OF ODISHA JAYANTA KUMAR SWAIN	KABIRAJ PRADHAN	// /0
		VS	VS	()
94	CRLMP/0001045/2023	STATE OF ODISHA SASMITA PATRA	SURESH KUMAR PANDA	// /0
		VS	VS	()
95	CRLMP/0001046/2023	STATE OF ODISHA MAMATA BHOI	SURESH KUMAR PANDA	// /0
		VS	VS	()
96	CRLMP/0001047/2023	STATE OF ODISHA JYOTIRMAYEE KAR	SURESH KUMAR PANDA	// /0
		VS	VS	()
97	CRLMP/0001048/2023	STATE OF ODISHA TARASINGH BEHERA	SURESH KUMAR PANDA	// /0
		VS	VS	()
98	CRLMP/0001049/2023	STATE OF ODISHA MAMATA BHOI	SURESH KUMAR PANDA	// LAXMISAGAR P.S. /449 /2022
		VS	VS	()
99	CRLREV/0000286/2023	STATE OF ODISHA RABINARAYAN LENKA	PRIYA RANJAN SINGH	// /0
		VS	VS	()
100	CRLREV/0000287/2023	REPUBLIC OF INDIA (CBI) SAROJ BARIHA	SUNIL KUMAR PANDA	// PAIKMAL /36 /2022
		VS	VS	()
101	CRLREV/0000288/2023	STATE OF ODISHA GANESH KUMAR PATTANAİK	SANJIB KUMAR BHANJADEO	// GRAM GANJAM /101 /2023
		VS	VS	()
102	LAA/0000018/2023	STATE OF ODISHA BIJULEE NIAL	MOHENDRA KUMAR MOHAPATRO	// CIVIL JUDGE (SD),NAWAPARA(Nuapada )
		VS	VS	

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	RPFAM/0000174/2023	THE SPL.L.A.O., LOWER INDRA IRRIGATION PROJECT, KHARIAR, NUAPADA DEBIDUTTA PHALGUNI SAMANTRAY VS SUJATA SAMANTRAY	BISWAJIT NAYAK VS	LAR/0000028/2008 // JUDGE FAMILY COURT,KHURDA(Khordha ) Crp/0000141/2020
104	RSA/0000214/2023	SARASWATI PRUSTY VS MAYADHAR GUIN	RAJENDRA NARAYAN ROUT VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur ) RFA/0000073/2019
105	RVWPET/0000211/2023	PRINCIPAL SECRETARY,FINANCE DEPARTMENT,ODISHA VS NIRANJAN KAR	SUNIL RATH,A.S.C VS	// () //
106	RVWPET/0000212/2023	ASHOK RANJAN MOHANTY VS A.O.,THE URBAN CO-OPERATIVE BANK LTD., CUTTACK	DEEPAK KUMAR PANI VS	// () //
107	RVWPET/0000213/2023	M/S. INDIAN FARMERS FERTILIZER COOPERATIVE SOCIETY VS PRASANNA KUMAR BISWAL	SARADA PRASANNA SARANGI VS	// () //
108	RVWPET/0000214/2023	M/S. INDIAN FARMERS FERTILIZER COOPERATIVE SOCIETY VS SALILA PRADHAN	SARADA PRASANNA SARANGI VS	// () //
109	WA/0001114/2023	V.N. AUTO COLLEGE, JAJPUR ROAD VS DR. RAMESH CHANDRA SAMAL	RAMDAS ACHARY VS	// () //
110	WA/0001115/2023	STATE OF ODISHA VS SADASIVA NANDA	SASWAT DAS,A.G.A VS	// () //
111	WA/0001116/2023	SAROJ KANTA MALLICK VS SECY., B.D.A., BBSR	DEEPAI MAHAPATRA VS	// () //
112	WA/0001117/2023	STATE OF ODISHA VS KAMALAKANTA SAHOO	SASWAT DAS,A.G.A VS	// () //
113	WA/0001118/2023	STATE OF ODISHA VS BIJAYA KUMAR BEHERA	SASWAT DAS, A.G.A. VS	// () //

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114	WA/0001119/2023	STATE OF ODISHA VS PRASANTA KUMAR MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
115	WA/0001120/2023	STATE OF ODISHA VS MAHESWAR NAYAK	SASWAT DAS, A.G.A. VS	// 0 //
116	WP(C)/0017248/2023	RADHASHYAM PANDA VS STATE OF ODISHA	VIVEKANAND JENA VS	// 0 //
117	WP(C)/0017249/2023	SARALA MALLIK VS TAPASWINI MALLIK	ANUPAM RATH VS	// 0 //
118	WP(C)/0017250/2023	UPENDRA NAYAK VS COMMNR. CUM SECY, GENERAL ADMINISTRATION DEPT., BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
119	WP(C)/0017251/2023	CHANCHAL MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
120	WP(C)/0017252/2023	NANDALAL PADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
121	WP(C)/0017253/2023	LANDA SHANMUKHA RAO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
122	WP(C)/0017254/2023	TRILOCHAN DASH VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
123	WP(C)/0017255/2023	JAYANTI NAIK VS COLLECTOR, ANGUL	SUKANTA KUMAR NAYAK VS	// 0 //
124	WP(C)/0017256/2023	RASHMITA ROUL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
125	WP(C)/0017257/2023	HARI MALLICK	BISWARANJAN DALAI	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0017258/2023	CHANDRAKANTA SETHY	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0017259/2023	RABINDRA KUMAR SETHI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0017260/2023	SARAT CHANDRA SETHY	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0017261/2023	BAIRAGI BEHERA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		DIRECTOR OF EMPLOYEES, STATE INSURANCE SCHEME, BBSR		//
130	WP(C)/0017262/2023	BISAL SAGAR	SADAYA LAXMI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0017263/2023	M/S SHREE JAGANNATH MAHAVIDYALAYA, JAGATSONGAPUR	SONGAPUR MISHRA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR., BBSR		//
132	WP(C)/0017264/2023	SURESH KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0017265/2023	DR. CHOUDHURY BALADEV PRASAD NANDA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, CUTTACK		//
134	WP(C)/0017266/2023	ATAL BIHARI BASANTIA	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0017267/2023	SUMATI PRADHAN	PANCHANAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0017268/2023	RAJANI LATA BEERO	RAMDAS ACHARY	//
		VS	VS	0

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137	WP(C)/0017269/2023	STATE OF ODISHA JNANARANJAN SAHOO VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
138	WP(C)/0017270/2023	STATE OF ODISHA M/S TARINI ASSOCIATES, CUTTACK VS	HEMANTA KUMAR ROUT VS	// // ()
139	WP(C)/0017271/2023	THE JOINT COMMNR. STATE TAX, CUTTACK MAHESWAR BEHERA VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
140	WP(C)/0017272/2023	GOVT. OF ODISHA ABHIRAM MALIK VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
141	WP(C)/0017273/2023	STATE OF ODISHA RAMNATH NAIK VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
142	WP(C)/0017274/2023	STATE OF ODISHA SANTILATA MISHRA VS	DWARIKA PRASAD MOHANTY VS	// // ()
143	WP(C)/0017275/2023	SHEKHA @ SK.ABUTEHAR UTTAM KUMAR DAS VS	MAMATA MISHRA VS	// // ()
144	WP(C)/0017276/2023	BHARATI MANDAL @ DAS MADHAB CHANDRA MALLICK VS	AMBIKA PRASAD RAY VS	// // ()
145	WP(C)/0017277/2023	STATE OF ODISHA SURJIT GHOSH VS	PRAKASH KUMAR MISHRA VS	// // ()
146	WP(C)/0017278/2023	STATE OF ODISHA DIBAKAR PAIKARAI VS	NETRANANDA BISWAL VS	// // ()
147	WP(C)/0017279/2023	EMPLOYEES STATE INSURANCE CORP., INDORE JYOTSHNARANI JENA VS	SURESH KUMAR PANDA VS	// // ()
		CENTRAL BANK OF INDIA, BBSR		//

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148	WP(C)/0017280/2023	M/S SARASWATA ENTERPRISES, CUTTACK VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
149	WP(C)/0017281/2023	JYOTIRMAYA BIBHAR VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
150	WP(C)/0017282/2023	HARI HARA SAHU VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
151	WP(C)/0017283/2023	SK. AMANUL HAQUE VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
152	WP(C)/0017284/2023	PRAFULLA KUMAR SAHOO VS ODISHA STATE SEEDS CORP. LTD., BBSR	BANSHIDHAR SATAPATHY VS	// 0 //
153	WP(C)/0017285/2023	CHITARANJAN SAHOO VS ODISHA STATE SEEDS CORP. LTD.,BBSR	BANSHIDHAR SATAPATHY VS	// 0 //
154	WP(C)/0017286/2023	M/S Z PLUS SURAKHYA SEVA, BBSR VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
155	WP(C)/0017287/2023	JAYAGOPAL DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
156	WP(C)/0017288/2023	BRAJA MOHAN SINGH VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
157	WP(C)/0017289/2023	GOURA HARIJAN VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
158	WP(C)/0017290/2023	AMIYA KUMAR PATTNAIK VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
159	WP(C)/0017291/2023	RATIKANTA MALLIK	AKSHAYA KUMAR NAYAK	//

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		VS	VS	()
		STATE OF ODISHA		//
160	WP(C)/0017292/2023	PRATIMA BEHERA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	()
		KUNI BEHERA		//
161	WP(C)/0017293/2023	ANANDA KUMAR PATRO	GUNAKAR MISHRA	//
		VS	VS	()
		ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,BERHAMPUR		//
162	WP(C)/0017294/2023	BRIGHT ENGINEERS AND ERECTORS, BBSR	KRUSHNA CHANDRA DASH	//
		VS	VS	()
		FOOD CORPORATION OF INDIA		//
163	ABLAPL/0005166/2023	SOUMYA RANJAN SAMAL	KASHINATH PATTNAIK	KANDARPUR /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0005167/2023	DUSMANTA BADHAI	AJIT KUMAR RAUT	BRAJARAJNAGAR /58 /2023
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0005168/2023	NILA@NILAMANI MEHER	SURYAKANTA DWIBEDI	BELPARA /121 /2022
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0005169/2023	ASHOK MAHANANDA @ ISHAK MOHANAND	SURYAKANTA DWIBEDI	BELPARA /244 /2022
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0005170/2023	BIMAL KUMAR DAS	SANJAYA KUMAR PATRI	MAHAKALPARA /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0005171/2023	JAGABANDHU BARIK	AJIT KUMAR RAUT	BHADRAK RURAL /528 /2021
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0005172/2023	BHAGABAN SAHOO	LALITENDU BHUYAN	GHASIPURA /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0005173/2023	DIPTI RANJAN JENA	GIRIDHARI SINGH	MARINE CHUDAMANI /36 /2023
		VS	VS	()

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171	ABLAPL/0005174/2023	STATE OF ODISHA ASHOK DEEP VS	AKSHAYA KUMAR SAHOO VS	// GHANTAPADA /32 /2023 ()
172	ABLAPL/0005175/2023	STATE OF ODISHA DAYAL SINGH PAWAR VS	DEVASHIS PANDA VS	// NALCO /78 /2023 ()
173	ABLAPL/0005176/2023	STATE OF ODISHA MARUTI PRASAN NAYAK VS	SURYAKANTA DASH VS	// JEYPORE SADAR /129 /2023 ()
174	ABLAPL/0005177/2023	STATE OF ODISHA LAXMAN SINGH VS	DHIRENDRA KUMAR MOHAPATRA VS	// BRAJARAJNAGAR /105 /2023 ()
175	ABLAPL/0005178/2023	STATE OF ODISHA MOHAN KUMAR SAHOO VS	DEVASHIS PANDA VS	// NALCO /78 /2023 ()
176	ABLAPL/0005179/2023	STATE OF ODISHA MANASH KUMAR SAHOO VS	CHITTA RANJAN DASH VS	// JHUMPURA /68 /2023 ()
177	ABLAPL/0005180/2023	STATE OF ODISHA ASIF MOLLA VS	AKSHAYA KUMAR SAHOO VS	// SAMBALPUR SADAR /117 /2023 ()
178	ABLAPL/0005181/2023	STATE OF ODISHA RASHMI RANJAN BEHERA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL SADAR /415 /2023 ()
179	ABLAPL/0005182/2023	STATE OF ODISHA SWADHIN KUMAR ROUT @ SWADHIN ROUT VS	SANJIB SWAIN VS	// NANDANKANAN /86 /2023 ()
180	ABLAPL/0005183/2023	STATE OF ODISHA JAGANNATH NAYAK VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /33 /2023 ()
181	ABLAPL/0005184/2023	STATE OF ODISHA BHABANI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// SAMBALPUR SADAR /110 /2023 () //

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182	ABLAPL/0005185/2023	KAMA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /336 /2023 () //
183	ABLAPL/0005186/2023	INDRAJEET DAS @ TITAN VS STATE OF ODISHA	SANJIB SWAIN VS	NANDANKANAN /86 /2023 () //
184	ABLAPL/0005187/2023	NARAYAN BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	RAMPUR (SONEPUR) /53 /2023 () //
185	ABLAPL/0005188/2023	SUBRAT BEHERA @ TUTULU VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	KHURDA MODEL /269 /2023 () //
186	ABLAPL/0005189/2023	KANITA HANS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINDHIKELA PS /68 /2023 () //
187	ABLAPL/0005190/2023	CHATURBHUJA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /100 /2023 () //
188	ABLAPL/0005191/2023	KALIA @ SUBRAT KUMAR NATH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /182 /2023 () //
189	ABLAPL/0005192/2023	DILLIP KUMAR ROUT @ TULLU ROUT VS STATE OF ODISHA	SANJIB SWAIN VS	NANDANKANAN /86 /2023 () //
190	ABLAPL/0005193/2023	BIRENDRA MADKAMI VS STATE OF ODISHA	BHOLANATH SAHA VS	KALIMELA /48 /2023 () //
191	ABLAPL/0005194/2023	RAMAKANT BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /77 /2023 () //
192	ABLAPL/0005195/2023	LABA BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	RAMPUR (SONEPUR) /53 /2023 () //
193	ABLAPL/0005196/2023	LAXMIPRIYA BEHERA	KARUNAKAR NAYAK	RAMACHANDRAPUR /97 /2023

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		VS	VS	()
194	ABLAPL/0005197/2023	STATE OF ODISHA MAYADHAR NAYAK	DEEPAK KUMAR MOHAPATRA	// SIMULIA /177 /2023
		VS	VS	()
195	ABLAPL/0005198/2023	STATE OF ODISHA WASIM KHAN	SOUGAT DASH	// REMUNA /70 /2023
		VS	VS	()
196	ABLAPL/0005199/2023	STATE OF ODISHA CHANDAN KUMAR SANTRA	SOUGAT DASH	// / /0
		VS	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar)
197	ABLAPL/0005200/2023	STATE OF ODISHA ALOK MALLA	SAILABALA JENA	2(A)CC/0000027/2019 JENAPUR /97 /2023
		VS	VS	()
198	ABLAPL/0005201/2023	STATE OF ODISHA DALI KREPUTIKA	S.S.RAY 2	// CHANDRAPUR /75 /2021
		VS	VS	()
199	ABLAPL/0005202/2023	STATE OF ODISHA GURUCHARAN MANSINGH	MANAS KUMAR CHAND	// KHURDA SADAR /155 /2023
		VS	VS	()
200	ABLAPL/0005203/2023	STATE OF ODISHA BULI SAHOO	MANAS KUMAR CHAND	// NACHUNI /101 /2023
		VS	VS	()
201	ABLAPL/0005204/2023	STATE OF ODISHA PREMANANDA SAHA	MANAS KUMAR CHAND	// / /0
		VS	VS	S.D.J.M.,PADAMPUR(Bargarh )
202	ABLAPL/0005205/2023	STATE OF ODISHA ARUN KUMAR NAYAK	PANCHANAN PANIGRAHI	2(B)CC/0000010/2023 BHUBAN /182 /2023
		VS	VS	()
203	ABLAPL/0005206/2023	STATE OF ODISHA NARENDRA GAD	SARAT KUMAR JENA	// / /0
		VS	VS	S.D.J.M.,BARGARH(Bargarh )
204	ABLAPL/0005207/2023	STATE OF ODISHA SURENDRA KUMAR DAKUA	SIDHARTHA SANKAR RAY 2	2(A)CC/0000345/2022 GANGAPUR (ASKA) /78 /2006
		VS	VS	()

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205	ABLAPL/0005208/2023	STATE OF ODISHA SUKRA SAINTA @ SUKRA SAANTA VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /228 /2022 ()
206	ABLAPL/0005209/2023	STATE OF ODISHA SHAMIM QURESHI @ SAMEER KURESHI VS	S.S.RAY VS	// BISSAMCUTTACK /25 /2023 ()
207	ABLAPL/0005210/2023	STATE OF ODISHA BIJAY PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /157 /2023 ()
208	ABLAPL/0005211/2023	STATE OF ODISHA RAJA @ RAJESH BEHERA VS	ANIRUDHA DAS VS	// PHULBANI SADAR /52 /2023 ()
209	ABLAPL/0005212/2023	STATE OF ODISHA ANANTA NAYAK @ ARTAN NAYAK VS	RUPESH KUMAR MOHANTY VS	// JENAPUR /46 /2023 ()
210	ABLAPL/0005213/2023	STATE OF ODISHA MAGSIRA BAG VS	SARAT KUMAR JENA VS	// BARGARH RURAL /9 /2023 ()
211	ABLAPL/0005214/2023	STATE OF ODISHA CHINU@MD.SAMSUDDIN VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /215 /2023 ()
212	ABLAPL/0005215/2023	STATE OF ODISHA SUMANTA BEHERA@ DUSA VS	MANOJ KUMAR PANDA VS	// K.NUAGOAN /56 /2023 ()
213	ABLAPL/0005216/2023	STATE OF ODISHA TAPAN PANDEY VS	SUKANTA KUMAR DALAI VS	// KALIMELA /112 /2023 ()
214	ABLAPL/0005217/2023	STATE OF ODISHA SURENDRA PRASAD MISHRA VS	TUKUNA KUMAR MISHRA VS	// GUNUPUR /78 /2023 ()
215	ABLAPL/0005218/2023	STATE OF ODISHA MANU MAHALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BAISINGA /337 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0005219/2023	JITU @ RANJIT KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	ANGUL TOWN /230 /2023 () //
217	ABLAPL/0005220/2023	TUNA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /2 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000002/2023
218	ABLAPL/0005221/2023	MANU MAHALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /332 /2022 () //
219	ABLAPL/0005222/2023	SUBASH CHANDRA @ SUBASH SETHY VS STATE OF ODISHA	 VS	MAHAKALPARA /106 /2023 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001217/2023
220	ABLAPL/0005223/2023	KHAGAPATI SOURA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /111 /2023 () //
221	ABLAPL/0005224/2023	BIKRAM BADAJENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/82 /2023 () //
222	ABLAPL/0005225/2023	DEBENDRA BESRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /110 /2023 () //
223	ABLAPL/0005226/2023	BIKRAM BADAJENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /83 /2023 () //
224	ABLAPL/0005227/2023	EJABUL KHAN@IJA VS STATE OF ODISHA	BHARAT JALLI VS	TANGI (KHURDA) /283 /2023 () //
225	ABLAPL/0005228/2023	PINKY PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARANGA /145 /2023 () //
226	ABLAPL/0005229/2023	SWAGAT KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/0000057/2021
227	ABLAPL/0005230/2023	DEBA BISSOYI	SURYAKANTA DWIBEDI	TENTULIKHUNTI /73 /2023

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		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0005231/2023	SICHAN KUMAR PRADHAN @ BITUL	BISWAJIT PASAYAT	DHENKANAL TOWN /313 /2023
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0005232/2023	PRAMOD KUMAR BARIK	SIDDHARTH GOUTAM DAS	BALIANTA P.S. /315 /2022
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0005233/2023	SITA PARIDA	JYOTIRMAYA SAHOO	RANPUR /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0005234/2023	PRASANNA KUMAR PRADHAN@RABANA PRADHANYOTIRMAYA SAHOO		NIRAKARPUR /94 /2023
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0005235/2023	CHANDAN @ SIKHA MALLIK	NIRANJAN RAUT	AUL /183 /2020
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :23/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	86/2023 LAA/18/2023	BIJULEE NIAL-MP	MOHENDRA KUMAR MOHAPATRO
2	206/2023 RVWPET/212/2023	ASHOK RANJAN MOHANTY-MP	DEEPAK KUMAR PANI
3	207/2023 RVWPET/211/2023	PRINCIPAL SECRETARY,FINANCE DEPARTMENT,ODISHA	SMRITAY RATH,A.S.C
4	228/2023 CONTC/4426/2022	JAYADEV NAYAK-MP	
5	391/2023 CRLREV/286/2023	RABINARAYAN LENKA-MP	PRIYA RANJAN SINGH
6	392/2023 CRLREV/288/2023	GANESH KUMAR PATTANAIAK-MP	SANJIB KUMAR BHANJADEO
7	558/2023 CMP/594/2023	ANNAPURNA DAS-MP	SAMVIT MOHANTY
8	575/2023 RSA/214/2023	SARASWATI PRUSTY-MP	RAJENDRA NARAYAN ROUT
9	788/2023 BLAPL/5315/2023	GOPAL CHANDRA MAHALIK-MP	BIKRAM CHANDRA GHADEI
10	789/2023 BLAPL/2050/2023	DAMBARUDHAR DAS@ DASH-MP	B.C.GHADEI
11	790/2023 BLAPL/5798/2023	BHAGABAT SWAIN-MP	PRABHU PRASANNA BEHERA
12	791/2023 BLAPL/326/2022	DAKA JENA-MP	MANAS CHAND
13	792/2023 BLAPL/3978/2023	CHITTARANJAN GHADEI @ BULU-MP	SANJIB KUMAR BHANJADEO
14	1051/2023 ABLAPL/2270/2023	RAHUL NAYAK-MP	
15	1052/2023 ABLAPL/4616/2023	SHASHANK AGRAWAL-MP	PITAMBAR ACHARYA(SR. ADV.)
16	1283/2023 CRLA/29/2018	RAHUL@SIMPLE@BHAGIRATHI DAS-MP	M/S.RAMANI KANTA PATTANAIAK
17	1284/2023 CRLA/251/2022	PRASANT KUMAR SAHU-MP	MANAS KUMAR CHAND
18	1285/2023 CRLA/581/2023	S.SIMANCHAL PATRA-MP	GOPAL KRUSHNA MOHANTY
19	1286/2023 CRLA/581/2023	S.SIMANCHAL PATRA-MP	GOPAL KRUSHNA MOHANTY
20	1738/2023 CRLMC/264/2020	ASHOK KUMAR SINGH-MP	
21	1739/2023 CRLMC/2445/2023	SK HASMAT TULLA-MP	RAJAT KUMAR PANDA
22	1740/2023 CRLMC/2446/2023	PIYUSH RANJAN PANDA-MP	RAJAT KUMAR PANDA
23	1741/2023 CRLMC/2363/2023	BIJAYA KUMAR SETHY-MP	ARIJEET MISHRA
24	1742/2023 CRLMC/2447/2023	PIYUSH RANJAN PANDA-MP	RAJAT KUMAR PANDA
25	1743/2023 CRLMC/2448/2023	BHAGYADHAR SAHOO-MP	RAJAT KUMAR PANDA
26	1744/2023	CHINMAYA SAHU-MP	BISHNU PRASAD PRADHAN

27	CRLMC/2452/2023 1745/2023	TULARAM @ TULA TANDI-MP	BRAJA KISHOR PANDA
28	CRLMC/2453/2023 1746/2023	BASANTI SAHOO-MP	ASHOK KUMAR SARANGI
29	CRLMC/2454/2023 2877/2023	V.N. AUTO COLLEGE, JAJPUR ROAD-MP	RAMDAS ACHARY
30	WA/1114/2023 2878/2023	V.N. AUTO COLLEGE, JAJPUR ROAD-MP	RAMDAS ACHARY
31	WA/1114/2023 2879/2023	AMAR KUMAR MOHANTY-MP	
32	WA/167/2022 2880/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
33	WA/1115/2023 2881/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
34	WA/1115/2023 2882/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
35	WA/1115/2023 2883/2023	SAROJ KANTA MALLICK-MP	DEEPALI MAHAPATRA
36	WA/1116/2023 2884/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
37	WA/1117/2023 2885/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
38	WA/1117/2023 2886/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
39	WA/1117/2023 2887/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
40	WA/1118/2023 2888/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
41	WA/1118/2023 2889/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
42	WA/1118/2023 2890/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
43	WA/1119/2023 2891/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
44	WA/1119/2023 2892/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
45	WA/1119/2023 2893/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
46	WA/1120/2023 2894/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
47	WA/1120/2023 2895/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
48	WA/1120/2023 7833/2023	RADHASHYAM PANDA-MP	VIVEKANAND JENA
49	WP(C)/17248/2023 7834/2023	BIKRAMADITYA KAR-MP	
50	WP(C)/15937/2023 7835/2023	SARALA MALLIK-MP	ANUPAM RATH
51	WP(C)/17249/2023 7836/2023	UPENDRA NAYAK-MP	BRAHMANANDA TRIPATHY
52	WP(C)/17250/2023 7837/2023	TRILOCHAN DASH-MP	BIBHUTI BHUSAN CHOUDHURY
53	WP(C)/17254/2023 7838/2023	RASHMITA ROUL-MP	SAUBHAGYA KUMAR SAMAL
54	WP(C)/17256/2023 7839/2023	CHANDRAKANTA SETHY-MP	BIBHUTI BHUSAN CHOUDHURY
55	WP(C)/17258/2023 7840/2023	HARI MALLICK-MP	BISWARANJAN DALAI
56	WP(C)/17257/2023 7841/2023	RABINDRA KUMAR SETHI-MP	SAMEER KUMAR DAS
57	WP(C)/17259/2023 7842/2023	SARAT CHANDRA SETHY-MP	BIBHUTI BHUSAN CHOUDHURY
	WP(C)/17260/2023		

58	7843/2023 WP(C)/17263/2023	M/S SHREE JAGANNATH MAHAVIDYALAYA, JAGATSINGPUR, Bhubaneswar	SOMNATH MISHRA
59	7844/2023 WP(C)/17264/2023	SURESH KUMAR PRADHAN-MP	BIBHUTI BHUSAN CHOUDHURY
60	7845/2023 WP(C)/17265/2023	DR. CHOUDHURY BALADEV PRASAD NANDA-MP	PRAFULLA KUMAR RATH
61	7846/2023 WP(C)/17265/2023	DR. CHOUDHURY BALADEV PRASAD NANDA-MP	PRAFULLA KUMAR RATH
62	7847/2023 WP(C)/17266/2023	ATAL BIHARI BASANTIA-MP	BIBHUTI BHUSAN CHOUDHURY
63	7848/2023 WP(C)/17267/2023	SUMATI PRADHAN-MP	PANCHANAN PANIGRAHI
64	7849/2023 WP(C)/13304/2023	MUKESH CHANDRA NAYAK-MP	TAPAN KUMAR MANDAL
65	7850/2023 WP(C)/17269/2023	JNANARANJAN SAHOO-MP	BIBHUTI BHUSAN CHOUDHURY
66	7851/2023 WP(C)/17270/2023	M/S TARINI ASSOCIATES, CUTTACK-MP	HEMANTA KUMAR ROUT
67	7852/2023 WP(C)/17272/2023	ABHIRAM MALIK-MP	BIBHUTI BHUSAN CHOUDHURY
68	7853/2023 WP(C)/17274/2023	SANTILATA MISHRA-MP	DWARIKA PRASAD MOHANTY
69	7854/2023 WP(C)/17275/2023	UTTAM KUMAR DAS-MP	MAMATA MISHRA
70	7855/2023 WP(C)/19361/2021	M/S RAM KUMAR AGRAWAL ENGINEERS PVT. LTD.-MP	PRABODHA CHANDRA NAYAK
71	7856/2023 WP(C)/24174/2021	BHAKTARAM PUROHIT-MP	SIDHARTH SHANKAR PADHY
72	7857/2023 WP(C)/6837/2022	MANORANJAN SAMANTARAY-MP	DR. BINODA KUMAR MISHRA, M/S S.D. ROU TRAY, J.E
73	7858/2023 WP(C)/6841/2022	PIUSHA RANJAN PARIDA-MP	DR. BINODA KUMAR MISHRA
74	7859/2023 WP(C)/17284/2023	PRAFULLA KUMAR SAHOO-MP	BANSHIDHAR SATAPATHY
75	7860/2023 WP(C)/17285/2023	CHITARANJAN SAHOO-MP	BANSHIDHAR SATAPATHY
76	7861/2023 WP(C)/17286/2023	M/S Z PLUS SURAKHYA SEVA, BBSR-MP	SEVATI SOREN
77	7862/2023 WP(C)/17279/2023	JYOTSHNARANI JENA-MP	SURESH KUMAR PANDA
78	7863/2023 WP(C)/17180/2023	SATYABHAMA DEVI WELFARE TRUST-MP	GOPINATH MISHRA
79	7864/2023 WP(C)/17288/2023	BRAJA MOHAN SINGH-MP	SATYABRATA MOHANTY
80	7865/2023 WP(C)/17292/2023	PRATIMA BEHERA-MP	BHABANI SHANKAR RAYAGURU
81	7866/2023 WP(C)/17294/2023	BRIGHT ENGINEERS AND ERECTORS, BBSR-MP	KRUSHNA CHANDRA DASH